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O.A. 538/92

16.9.1992

Shri R.R.Pillai for the applicant is present.

Shri R.Darda, counsel for the respondents is also present. Shri R.Darda prays for and is granted further four weeks for filing reply. List the matter on 4.11.1992 for reply.

Gaiwad
for Registrar,
16/9/92

Per Registrar DT. 4.11.92

Due to non availability of Registrar's Court during 2-11-92 to 6-11-92 at Nagpur.

The matter is adjourned to 20-1-93.

Desai
for C.O.

O.A.538/92.

Date : 20.1.1993.

None for the applicant. Mr. Ramesh Darda, Counsel for the respondents. He prays to grant some time for filing reply. Four weeks time granted.

Adjourned to 17.3.1993. for reply and further directions.

Ar.
Court Officer.

Dated : 17.3.1993.

None for the applicant. Mr. Ramesh Darda, Counsel for the respondents.

Re application is dismissed in default of the appearance of the applicant.

M.Y. Priolkar
(M.Y. PRIOLKAR)
WCAJ

M.S. Deshpande
(M.S. DESHPANDE)
V.C.